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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

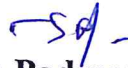
APPLICATION NUMBER :
PETITION NUMBER : CP/158/2017
NAME OF THE TRANSFEROR : D R SHARMA
NAME OF THE TRANSFERRE : MR. SURESH KHANNA & ANR
UNDER SECTION : 58 & 59

S.No.	Name (in Capital)	Represented by	Signature
	M/S. SHAH & SHAH	SANDEEP J. SHAH	

ORDER

Counsel for petitioner present and made his submissions. He is directed to send private notice to the respondent by speed post and also by way of newspaper publication, one in English and one in vernacular having wide circulation in the District in which the office of the company is situated and file proof of service by way of an affidavit by the next date of hearing. Put up on 14.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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